

- (c) if so, whether they have been implemented; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND THE MINISTER OF STATE OF THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI ARUN JATTLEY): (a) Yes, Sir.

(b) The view on some of the recommendations of the Committee is to be taken by the Prasar Bharati, whereas in respect of some others, Government has to take a view. Government is in the process of consulting the Members of the Prasar Bharati Board, representatives of the Staff and Employees Unions etc. before taking a final view on the report. The Report has also been circulated among the Members of the Consultative Committee of MPs attached to Ministry of I and B to seek their views.

- (c) and (d) Do not arise.

Punjabi Programmes on Delhi Doordarshan Centre

844. SHRI KARTAR SINGH DUGGAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal to increase the number of Punjabi programmes put across by Delhi AIR and Doordarshan Centres now that Punjabi alongwith Urdu has been declared as the second official language by the Delhi Administration; and

(b) by when Doordarshan, Delhi would start telecasting news bulletins in Punjabi?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND THE MINISTER OF STATE OF THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI ARUN JATTLEY): (a) No, Sir. Prasar Bharati have reported that the present quantum of Punjabi programmes broadcast from Delhi is considered adequate. Prasar Bharati is launching round the clock Punjabi Channel from Jalandhar w.e.f. 5th August 2000.

(b) Regional language news bulletins are telecast from regional kendras and not from Delhi. Therefore, there is no proposal to introduce news bulletin in Punjabi from Doordarshan Kendra, Delhi.

Setting up of Low Power Earth Stations by Doordarshan

845. SHRI R.S. GAVAI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state: